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## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS : DELHI

Is is directed that the applications for certified copies and inspection of records of the Digital NI Act Courts functioning in Rouse Avenue Courts Complex, pertaining to West District, Tis Hazari Courts, moved to reader of the concerned court, shall be disposed by the concerned Learned Judicial Magistrates First Class on the same day, by appending their digital signatures.

(Ājay Gupta)
Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)

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Dated Delhi the 03/1/75

Copy forwarded for information and necessary action to :-

- The Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
- 2. The Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.
- 3. All the JMFC (Digital NI Act), West District, Tis Hazari Courts, Delhi.
- 4. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 5. The PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 6. For Uploading on LAYERS.

7 For Uploading on Centralized Website through LAYERS

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)